

**PATNA HIGH COURT MEDIATION CENTRE, PATNA**

**NOTICE**

Applications are hereby invited from the Learned Advocates whose age is not above 55 years, having 15 years experience of practice in Hon'ble Patna High Court, Patna, and are willing to act as trained mediators, to submit their applications (Bio-Data) in the prescribed format (enclosed herewith), positively within fifteen (15) days from the date of publication of the notice for initiating training of eligible persons, for preparation of panel of mediators, as ordered by Hon'ble Patna High Court Mediation Committee, Patna.

**Those who had applied earlier in response to the notice dated 20.02.2020 are being hereby informed that they have to apply again otherwise their candidature shall not be considered for the aforesaid purpose.**

After lapse of aforesaid time application shall not be treated as valid.

By the order,

Sd/-

**(Md. Rustam)**

**Dated: 17.11.2021**

**Registrar-Cum-Secretary- Coordinator, I/c**

7/2/20  
17/11/2017

**PATNA HIGH COURT LEGAL SERVICES COMMITTEE, PATNA**  
**(Mediation Centre)**

**APPLICATION FORM**

**Application for training of eligible persons, willing to act as trained mediators, for preparation of Panel of Mediators, for Patna High court Mediation Centre, Patna.**

1. Applicant's Name (In Block Letters) :- \_\_\_\_\_
2. Father's / Husband's Name: \_\_\_\_\_
3. Date of Birth: \_\_\_\_\_
4. Age (as on 1<sup>st</sup> January, 2020) : \_\_\_\_\_
5. Residence Address:(i)-Permanent Address-  
Vill.-: \_\_\_\_\_ P.O.-: \_\_\_\_\_  
P.S.-: \_\_\_\_\_ District.- \_\_\_\_\_  
(ii)-Present Address-  
(iii)-Practice Address-  
(iv)-Address for Correspondence- \_\_\_\_\_
6. Office/Chamber Address : \_\_\_\_\_
7. Telephone/Mobile No.: \_\_\_\_\_
8. E-mail ID No.: \_\_\_\_\_
9. Enrolment No.: \_\_\_\_\_ Date of Enrolment: \_\_\_\_\_  
(Attach self attested copy of enrolment certificate)
10. Advocate On Record No.: \_\_\_\_\_
11. Actual practice experience(Duration of actual practice in the Hon'ble Court: \_\_\_\_\_  
(Attach an experience certificate issued by the Bar Association/Council)
12. Specify experience in :Hon'ble High Court of Patna/Hon'ble Supreme Court of India/District Courts/Labour courts any other Tribunal: \_\_\_\_\_
13. Annual income from Legal Practice:- \_\_\_\_\_
14. Specify experience in (Civil, Criminal, Constitutional Law, Environmental Law, Labour Laws, Matrimonial disputes, Juvenile Justice, etc.): \_\_\_\_\_
15. Whether any disciplinary case/complaint is pending against the applicant with any Bar council/Authority or any case is pending if yes, give details: \_\_\_\_\_
16. List of the documents to be attached (1.Self attested copy of Degree of Law, 2. Self attested copy of Certificate of Enrolment, 3. Self attested copy of Experience Certificate, 4. Aadhar Card, 5.Pan Card, 6. I.T. return, if any submitted during last three years.

Paste latest passport size photographs & sign the same in such a manner that part of signature appears on the form and part on the photograph

**DECLARATION**

- a) I hereby declare that I have not been convicted in Criminal case and no any criminal /contempt case is pending against me.
- b) I hereby declare that all the statements made in this application are true, complete and correct to my personal knowledge. In the event of any information being found false, incomplete, incorrect or ineligibility being detected before or after the selection, my candidature/selection/appointment is liable to be cancelled automatically without any notice to me.  
The information submitted herein shall be treated as final in respect of my candidature for the panel of Ld. Mediators applied for through this application form.

Place: \_\_\_\_\_

Date: \_\_\_\_\_

\_\_\_\_\_

**(Signature of Applicant)**